NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 60(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: M/s. Vandana Goswami Vs. Shri Sneh Bihari Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	BHANIFA	PATOMARY, NOV	PETITIONER	Calabaran
3	MR KKSHA	RMA, SR ADY		
@ M	1s. Shelly khan	na, Adv. —	for Respondent Ne. 2	her
(3) Mr	. Kasandeep	Khanna, Adv.].	for Respondent No. 3	Lovar Khan
(4) M	w. Vikas Mel	wa, Adv.		

ORDER

Learned counsel for the parties are present. On the request of the learned counsel for the parties the matter is adjourned finally for the arguments of the learned counsel for the Respondent No.2

List on 03.11.2016.

5 d1-

(R.Varadharajan)

a soul Challenge

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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